

3rd December, 1960 making certain amendment to the Bombay Sugar (Export Control) Order, 1959, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. (Placed in Library, See No. LT-2559/60).

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to regulate the employment of women in certain establishments for certain periods before and after child-birth and to provide for payment of maternity benefit to them, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:—

12.22 hrs.

#### MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Tariff (Amendment) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 16th December, 1960, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 19th December, 1960, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to regulate the employment of women in certain establishments for certain periods before and after child-birth and to provide for payment of maternity benefit to them. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.'

1. Shri Akhtar Husain
2. Shrimati Anis Kidwai
3. Shri Arjun Arora
4. Shrimati K. Bharathi
5. Shri Rohit M. Dave
6. Shri Khandubhai K. Desai
7. Shrimati Jahanara Jaipal Singh
8. Shri Akbar Ali Khan
9. Shri Kishori Ram
10. Shrimati Krishna Kumari
11. Shri Bhagirathi Mahapatra
12. Dr. A. Subba Rao
13. Sardar Budh Singh
14. Shrimati Shanta Vasisht
15. Shri Abid Ali."

12.23 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### MINUTES

**Sarda Hukam Singh** (Bhatinda): Sir, I beg to lay on the Table the Minutes of the sittings (Seventy-second to Seventy-sixth) of the Committee on Private Members' Bills and Resolutions held during the Twelfth Session.